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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/9/2016  
NAME OF THE PETITIONER(S) : PLANT LIPIDS PVT LTD  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 9 ORS  
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PRIYADARSHINI  
AKHIL JAIN  
KEERTHI  
For T.K. BHASKAR

Counsel for Petitioner



2) P.H. ARVINATH PRABHAKAR Sr. Adv. } for R 1 & R 2  
THREYAMBAK KANNAN, Adv. }  
Mr. MURALI A. } for R 3 - 9



**ORDER**

Counsel for both the parties present and submitted the final arguments. **Order is reserved.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)